

16.11 hrs.

**Title: Introduction of the Constitution (Scheduled Castes) Order (Amendment) Bill, 2001 (Amendment of the Schedule)**

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR.CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950. "

*The motion was adopted.*

SHRI PAWAN KUMAR BANSAL : Sir, I introduce the Bill.

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